



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 31st July, 2024

Notification/Reminder

This is in continuation of APTEL Circular dated 19th July, 2024 followed by Notification dated 24th July, 2024 regarding Standard Operating Procedure (SOP) for Hybrid hearing.

It has come to the notice that most of the Ld. Advocates are not joining video conferencing with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate and also not switching on the camera during the court proceedings.

Ld. Advocates are once again directed to follow the SOP for Hybrid Hearing available on APTEL website.

Sd/-
Registrar

To:

All Ld. Advocates

Copy to :

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)
PPS to Hon'ble Mr. Virender Bhat, Judicial Member
PS to Ld. Registrar
Notice Board